

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1420 of 2019

IN THE MATTER OF:

Karan Gambhir

...Appellant

Versus

Sajeve Bhushan Deora & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Karan Gandhi and Ms. Suchiksha Saini, Advocates.

**For Respondent: Mr. Rakesh Kumar, Mr. Ankit Sharma and Mr. Rudreshwar Singh, Advocates for R-1
Mr. Sajeve Deora, Liquidator.**

WITH

Company Appeal (AT) (Insolvency) No. 1430 of 2019

IN THE MATTER OF:

DD Real Estate Pvt. Ltd.

...Appellant

Versus

Sajeve Bhushan Deora & Ors

Liquidator for Forgings Pvt. Ltd.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Karan Gandhi and Ms. Suchiksha Saini, Advocates.

**For Respondent: Mr. Rakesh Kumar, Mr. Ankit Sharma and Mr. Rudreshwar Singh, Advocates for R-1
Mr. Sajeve Deora, Liquidator.**

Cont.....

O R D E R

13.02.2020 Due to paucity of time these matters could not be taken up. Post these Appeals 'For Hearing' on **26th February, 2020** within first five (5) Cases.

Interim directions passed earlier shall continue till next date.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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